

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO-12

/2022

IN THE MATTER OF

Srinath Mishra

Applicant

Versus

State Of Odisha and Others

Respondents

AFFIDAVIT

I, **Sri Srinath Mishra**, aged about 57 years, S/o- Umakanta Mishra, Res.-Charibatia Singh Colony, P.O.-Chandikhole, P.S.-Dharmasala, Pin-755044 Dist-Jajpur, Odisha do hereby solemnly affirm and state as follows:

- 1) That I am the applicant in the aforementioned application and I am apprising the Hon'ble Tribunal about the W.P(C) No-29310/2022 filed by (GECPL) Gammon Engineers and Contractors Private Limited enclosing the order of the Hon'ble High court Dated:- 17.03.2023.(The orders of the Hon'ble court dated-17.03.2023 is enclosed here with).
- (2) That the matter was listed on 11.04.2023 as "item no-40" and because of the time constraint, adjudication could only be possible till item no-36 and the court asked the court master to list two items every day from the listed rest of the matters of 11.04.2023 so that all the matters of this particular date shall have the opportunities to be heard.
- (3) That till the date of this affidavit the matter has not been able to be listed for any particular date and on 11.04.2023 the company petitioner has filed rejoinder in the court and the advocate of this applicant received the copy at 4.30 p.m.

for
29/04/23
Asstt Kumar Mahapatra
Notary Public No-32108
Chandikhole, Jajpur, Odisha



(1)

That the petitioner being duty bound in the above mentioned application is submitting the order and submissions of the Hon'ble High Court of Odisha to the Hon'ble Tribunal.

Singhania (w)
Deponent



VERIFICATION

Verified on this the 27th day of April 2023 at Chandikhal that the contents of the above affidavit are true and correct. No part of it is false and nothing material has been concealed there from.

Identified By

(Signature)

Advocate

VERIFICANT

27/4/23
Ashis Kumar Mahapatra
Notary Public No-31/88
Chandikhal, Jajpur, Odisha

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C). No.29310 of 2022

M/s. Gammon Infrastructure Projects
Limited- GECPL (JV)

....

Petitioner(s)
Mr.S.Dwibedi.Adv.

-versus-

State of Odisha & Ors.

....

Opp.Party(s)
Mr.B.Sekhar, Adv.
Mr.S.D.Das, Sr.Adv.

CORAM:

JUSTICE BISWANATH RATH

ORDER

17.03.2023

Order
No.7

1. On the request of Mr.Dwibedi, learned counsel for the petitioner, as a matter of last chance, put up this matter on 11.04.2023.
2. Interim order passed earlier shall continue till next date..

(Biswanath Rath)
Judge

SAs